

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3863
ANSWERED ON:13.12.2001
91ST AMENDMENT BILL SEEKING FREEZING OF LOK SABHA SEATS
IQBAL AHMED SARADGI

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Union Government have given its approval for the 91st Amendment Bill, 2000 seeking freezing of the total number of seats in the Lok Sabha till 2026;
- (b) if so, the time by which this Bill is likely to be introduced;
- (c) the main features of this Bill; and
- (d) whether the view of all national parties have been sought before introducing this Bill in the Parliament?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS (SHRI ARUN JAITLEY)

(a) to (d): The Constitution (Ninety-first Amendment) Bill, 2000 introduced in the Lok Sabha on 27.11.2000 was passed by the Lok Sabha on 21.8.2001 and by the Rajya Sabha on 23.8.2001. The said Bill is now in the process of being ratified by the State Legislatures before receiving the assent of the President under the provisions of the article 368 of the Constitution.